

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-166/11 in DFR-504/11

Dated: 4th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,
Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Kumaon Garhwal Chamber of CommerceAppellant(s)

Versus

Uttarakhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) Mr. M.L. Lahoty, Paban K. Sharma
and Mr. Sukumar Agarwal

Counsel for the Respondent(s) : Buddy A. Ranganadhan

ORDER

Issue notice to the Respondent returnable on 6th September, 2011. Mr. Buddy A. Ranganadhan takes notice on behalf of the Commission. Issue notice to the other Respondents. Dasti permitted.

Post the matter on **6th September, 2011.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/ak

